

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16-07-2021 AT 2.30 P.M THROUGH VIDEO
CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/71/2021
NAME OF THE PETITIONER : Meeran Malik Abdul Akram
NAME OF THE RESPONDENTS : M/s Arasan Bakery & Restaurant
UNDER SECTION : Sec 213, Sec. 241(1), Sec. 242(4) of CA, 2013

ORDER

Ld. Counsel Mr. Chandramouli Prabhakar for the Applicant is present.

List this matter on **01.09.2021** for hearing.

-sd-
(ANIL KUMAR B)
MEMBER (TECHNICAL)

vs

-sd-
(R. SUCHARITHA)
MEMBER (JUDICIAL)